

**STATISTICAL DATA SHOWING THE PENDENCY, INSTITUTION & DISPOSAL OF COMMERCIAL SUITS IN THE COMMERCIAL COURTS OF THE STATE OF ODISHA FOR THE MONTH OF AUGUST, 2018**

[See Section 17 of the Commercial Courts, Commercial Division & Commercial Appellate Division of High Courts Act, 2015]

Sl. No.	Name of the Court	No. of cases pending (on the 1st day of month of August, 2018)	No. of new cases instituted (during the month as per column 3)	Total cases pending in the court (on the last day of the month as per column 3)	No. of cases disposed (during the month as per column 3)	Average no. of days taken to decide the case
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Bhubaneswar	27	0	27	0	-
2.	Berhampur	16	02	18	NIL	NIL
3.	Sambalpur	NIL	NIL	NIL	NIL	NIL
	<b>Total</b>	<b>43</b>	<b>02</b>	<b>45</b>	<b>0</b>	<b>0</b>